

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 303**  
**(CAA)-272(PB)/2017**

**IN THE MATTER OF:**

Touchstone Holdings Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232 of the Companies Act**

**Order delivered on 22.01.2019**

**Coram:**

**R. VARADHARAJAN**  
**HON'BLE MEMBER (JUDICIAL)**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**PRESENTS:**

**ORDER**

By Order of the Bench, the matter is listed on 25.02.2019.



**(Nirmala Vincent)**  
**Court Officer**

22.01.2019  
Ritu Sharma